

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 971

Dated: 26/10/2017

Subject: Restructuring of Committees of Hon'ble Judges.

Consequent upon the transfer of Hon'ble Mr. Justice B.S.Walia to Punjab and Haryana High Court the existing Committee Nos.7,11,15 and 16 constituted vide High Court Order No. 378 dated 07.06.2017, are restructured as under:

Committee No.7: Committee to monitor the effective implementation of the various decisions/resolutions passed in the Chief Justices' Conference, 2016.

- i) Hon'ble Mr. Justice Mohammad Yaqoob Mir (Chairman)
- ii) Hon'ble Mr. Justice Sanjeev Kumar (Member)
- iii) Hon'ble Mr. Justice Sanjay Kumar Gupta (Member)

Committee No.11: Sexual Harassment Probe Committee:

i) **For Jammu wing:**

- i) Hon'ble Mr. Justice Alok Aradhe (Chairman)
- ii) Hon'ble Mr. Justice Tashi Rabstan (Member)
- iii) Ms. Bala Jyoti, District Judge (Member)

ii) **For Srinagar wing:**

- i) Hon'ble Mr. Justice Ali Mohammad Magrey (Chairman)
- ii) Hon'ble Mr. Justice Tashi Rabstan (Member)
- iii) Ms. Jeema Bashir, District Judge (Member)

Committee No.15: Mediation and Conciliation Committee:

- i) Hon'ble Mr. Justice Tashi Rabstan (Chairman)
- ii) Hon'ble Mr. Justice M.K.Hanjura (Member)

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Committee No.16: Right to Information Committee:

- i) Hon'ble Mr. Justice Dhiraj Singh Thakur (Chairman)
ii) Hon'ble Mr. Justice Sanjay Kumar Gupta (Member)

Subject: To monitor disposal of matters under Right to Information Act.

BY ORDER


(Sanjay Dhar)
Registrar General

No: 273 61-83/85

Dated: 26/10/2012

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
5. Chief Accounts Officer, High Court of J&K, Srinagar,
.....for information and necessary action.
6. CPC e-Courts, High Court of J&K Srinagar for uploading the same on the High Court website.
7. Concerned Sections
8. Office file.


Registrar General